

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 106 of 2015**

**Dated : 2<sup>nd</sup> August, 2016**

**In the matter of:**

**M/s India Power Corporation Ltd.**

**...Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant :

Counsel for the Respondent(s) :

**ORDER**

The Bench did not assemble today.

Post the matter for arguments on **7<sup>th</sup> October, 2016.**

**(Court Master)**

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